

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION – II,
MUMBAI

C.P. (IB)-1787/I&BC/(MB)2017

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **26.03.2018**

NAME OF THE PARTIES: **Geodata India Pvt. Ltd.**

v/s.

Pratibha Industries Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I&B CODE 2016

ORDER

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The counsel for both sides present. The respondent seeks time to file reply and to consider the possibility of settlement, time granted for 2 weeks. List this matter on 18.4.2018

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)